

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.130 of 2014 in
DFR No. 456 of 2014**

Dated : 27th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Spectrum Power Generation Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Ms. Ruth Elwin

ORDER

**IA No.130 of 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 24.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **24.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt